

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHIFT INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Shift India Private Limited
2.	Date of incorporation of Corporate Person	18/04/2012
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies - Pune
4.	Corporate Identity No. of the Corporate Person	U74999PN2012FTC143023
5.	Address of the registered office and principal office (if any) of Corporate Person	413, 4th Floor, City Square, behind the Pride Hotel Next to Zenith Hotel, Shivajinagar Pune MH 411005 IN
6.	Liquidation Commencement date in respect of Corporate Person	16 th July, 2019
7.	Name, Address, Email Address, Telephone No. & Registration Number of the Liquidator	Mr. Rajkumar Mahto. Reg No. IBBI/IPA-002/IP-N00723/2018-19/12209 Address: Krishna Kewal Housing Society, Flat No. 0/16, Kondhwa Khurd, Near Dominos Pizza, Pune 411048 (MH), Email Id: mahraj कुमार@gmail.com Telephone Number: 7709266764
8.	Last date for submission of claims	15 th August, 2019

Notice is hereby given that the Shift India Private Limited has commenced voluntary liquidation on 16/07/2019.

The stakeholders of Shift India Private Limited are hereby called upon to submit a proof of their claims, on or before 15th August, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/07/2019

Place: Pune



Mr. Rajkumar Mahto

(Liquidator)